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†[PATHANI TEA ESTATE IN ASSAM

491 SHRISUNDAR SINGH BHANDARI Will the Minister of HOME AIIAIRS be pleased to state

(a) whether it is fact that about 145 acres of land belonging to Patham Tea Fstate 11 the district of Kachher in Assem is no longer under II dian possession since 1962 63, and

(b) if so the details thereof and the steps taken by Government in this regard $^{\circ}$]

गृह मंत्रालय मे उपमत्री (श्री एफ० एच० मोहसिन) (क) और (ख) असम के लाठिटीला-दूमाबारी क्षेत्र के कुछ टलाके, जिनमे पाठनी चाय बागान का एक भाग शामिल है, 1962 से पाकिस्तान के बलपूर्वक वब्जे मे थे। इस क्षेत्र मे अन्तर्राष्ट्रीय सीमा वा अन्तिम रूप से निर्धारण नहीं हुआ है। पाक्स्तिान सरकार के माथ विचार विमर्श वरके सीमा-निर्धारण कराने के हमारे प्रयत्न निष्फल रहे। किन्तु स्वाधीन तथा मित्र बगला देश के उदय से स्थिति बदल गई है तथा इस विषय मे उपयुत्य समय पर आगे विचार किया जायगा।

 $f[THF DEPUTY MINISTLR IN THE MINISTRY OF HOMF AFFAIRS (SHRI <math>\Gamma$ H. MOHSIN) (a) and (b) Since 1962, certain areas in the Lathitilla-Dumbari sector of Assam including a portion of the Patham Tea Esta e, had been in forcible occupation of Pakistan The international boundary in this area Las not beer finally demarcated. Our attempts to get the demarcation done in consultation with Pakistan Government had been infructuous However, the emergence of a friendly and independent Bangla Desh has brought about a change in the situation and the matter will b-further considered at the appropriate stage]

492 [Transferred to the 7th April, 1972]

KHOSLA COMMITTES REPORT ON FILM CLASORSHIP

493 SHRI SWAISINGH SISODIA Will the Minister of INFORMATION AND BROADCASTING be pleased to state

(a) whether Khosh Committee's report on film consorship has since been considered by the Government of India,

[] English translation

(b) if not, the reasons therefor, and

(c) 1 v when a decision is likely to be taken thereon P

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASFING (SHRI DHARAM BIR SINGH) (a) to (c) The report has had to be examined in consultation with the different Ministics/Departments of the Government of India, the State Governments, as also the various organisations of the film industry. This process has taken some time The decisions are likely to be taken shortly

INDO BRITISH JALKS ON INDUSTRIAL POLICY

494 SHRIMATI PRATIBHA SINGH: Will the Minister of INDUSTRIAL DEVE-LOPMEN1 be pleased to state

(a) whether Government have any proposal to re examine industrial policy in the light of the third meeting of the Indo--British technological group in the first week of March 1972, if so, the details of the decisions taken, and

(b) the details of the outcome of the said Indo Bri ish talks ?

THE DEPUTY MINISTER IN THE, MINISTRY OI INDUSTRIAL DEVELOP-MENT (PROF SIDDHESHWAR PRASAD): (a) Industrial licensing policy of the Government is periodically reviewed to make it an effective instrument for the replisation of the objective of speedy industrilisation of the country. The mobilications approved as a result of such reviews ar given wide publicity,

(b) A copy of the Press Communique issued at he conclusion of the Third meeting of the Indo British Icchnological Group held in New Delhi from 2nd to 4th March, 1972 is attached.

Press Communique

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Third Meeting of the Ind.) British Technological Group

The Fhird Meeting of the Indo-British Fochnological Group took place in New Delhi from 2nd to 4th March 1972 Fhe Indian Team was led by Shri B B I al, Secretary, Ministry of Industrial Development and the British Team by Sir Max Brown, Secretary, (Trade), D partment of Trade and Industry The teams included representatives of Governrient and if d i try from both countries

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